

IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No. 375 of 2017

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing

06/05.04.2021: On the request of learned counsel for the appellant, this case is adjourned.

Rajnish

(ANANDA SEN, J.)